

THE DISTRICT COURT, THALASSERY

Present Sr. R.Reghu, District Judge, Thalassery

PROCEEDINGS

Dated : 28.11.2017

Establishment – Thalassery (Civil Judicial) District – Promotion, Transfer and Posting of members of Staff – Orders – Issued.

Read: Administrative reasons and service exigencies

ORDER No: A1 -333/2013

Consequent on relieve of Smt. Saritha.K, Process Server, Munsiff Court, Taliparamba, Nisha.K.C, Process Server, Sub Court, Payyannur and Smt. Prameela Avarannon Veettil, Process Server, Sub Court, Kannur to take up new employment as a Clerk/Junior Instructor, the following promotions, transfer and postings of staff's orders Issued.

1) Smt. Bindu.A, Process Server, District Court, Thalassery is transferred and posted as such in the Sub Court, Kannur in the existing vacancy.

2) Smt. Ramisha.A, Duffedar, Family Court, Thalassery is temporarily promoted as Process Server, transferred and posted as such in the District Court, Thalassery V.Sl.No.1.

3) Smt. Sobha Sebastian, Office Attendant, Gram Nyayalalya, Iritty at Payam is temporarily promoted as Duffedar, transferred and posted as such in the Family Court, Kannur V.Sl.No.9

4) Smt. Sruthi.V, Process Server, Sub Court, Kannur is transferred and posted as such in the Sub Court, Payyannur in the existing vacancy.

5) Smt. Mini.P, Process Server, Family Court, Thalassery is transferred and posted as in the Sub Court, Kannur V.Sl.No.4.

6) Sri. Thomas Varghese, Court Keeper, Family Court, Kannur is temporarily promoted as Process Server transferred and posted as such in the Family Court, Thalassery V.Sl.No.5.

7) Smt. Shimi.T.V, Court Keeper, Sub Court, Thalassery is transferred and posted as such in the Family Court, Kannur V.Sl.No.6.

8) Smt.Nijisha, Process Server, Gram Nyayalaya, Panoor at Chokli is transferred and posted as such in the District Court, Thalassery on work arrangement until further orders.

9) Smt. Sreela.A.K, Duffedar, Family Court, Kannur is temporarily promoted as Process Server transferred and posted as such in the Munsiff Court, Taliparamba in the existing vacancy.

10) Smt. Sindu.T.K, Office Attendant, Munsiff Court, Thalassery is temporarily promoted as Duffedar transferred and posted as such in the Family Court, Thalassery V.Sl.No.2.

11) Smt. Reshma.K, Office Attendant, Munsiff Court, Kuthuparamba is temporarily promoted as Court Keeper transferred and posted as such in the Sub Court, Thalassery V.Sl.No.7.

12) Smt. Dhanya Thiruvangadan, Office Attendant, MACT, Thalassery is transferred and posted as such in the Family Court, Thalassery.

13) Smt.Sunitha.P.V, Office Attendant, Family Court, Thalassery is transferred and posted as such in MACT, Thalassery V.Sl.No.12.

Joining time of Sl.No.3, 6, 8, 9 and 11 are restricted to 3 days. No joining time is allowed for Sl.No.1, 4, 5 and 7 since the transfer is on their request.

The Presiding officers of the court concerned should relieve the incumbents within two days on the date of receipt of this order.

Sd/-
DISTRICT JUDGE

Copy to:-

1. The Registrar, (Subordinate Judiciary), High Court of Kerala, Ernakulam (With C/L)
2. All Courts in this district. (ADC-I,II,III,IV. MACT, Tly, Tpba, FC, Knr, Tly, SC, Tly, Knr, Pynr, MC, Tly, Knr, Tpba, Pynr, Kpba, GN, Irikkur, Payam and Chokly.
3. Section A1, A2, B1, B2, Central Nazir, District Court, Thalassery.
4. The Individuals.
5. The File / Stock File / Proceedings File.
6. The Secretary, KCJSO, Thalassery.
7. The PA to the District Judge, Thalassery.
8. One Copy for Circulation in the District Court, Thalassery.
- ✓ 9. One copy to the computer server room to upload in the Official web site of Dist. Court, Tly.



BY ORDER

SHERISTADAR
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